#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 269 OF 2017 & IA NO. 436 OF 2017
APPEAL NO. 270 OF 2017 & IA NO. 477 OF 2017
APPEAL NO. 272 OF 2017 & IA NO. 481 OF 2017
APPEAL NO. 273 OF 2017 & IA NO. 439 OF 2017
APPEAL NO. 274 OF 2017 & IA NO. 434 OF 2017
APPEAL NO. 275 OF 2017 & IA NO. 483 OF 2017
APPEAL NO. 276 OF 2017 & IA NO. 479 OF 2017
AND
APPEAL NO. 277 OF 2017 & IA NO. 432 OF 2017

Dated: 14th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

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# APPEAL NO. 269 OF 2017 & IA NO. 436 OF 2017

Birla Corporation Ltd. .... Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)

# APPEAL NO. 270 OF 2017 & IA NO. 477 OF 2017

RSWM Limited .... Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)

## APPEAL NO. 272 OF 2017 & IA NO. 481 OF 2017

Ultratech Cement Limited (Unit-Aditya Cement Works) .... Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)

# APPEAL NO. 273 OF 2017 & IA NO. 439 OF 2017

Mangalam Cement Limited .... Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)

#### APPEAL NO. 274 OF 2017 & IA NO. 434 OF 2017

J.K. Lakshmi Cement Ltd. .... Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-2

#### APPEAL NO. 275 OF 2017 & IA NO. 483 OF 2017

Suzuki Spinners (Unit-II). (A Unit of Suzuki Textiles Ltd. & .... Appellant(s)

Ors.

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)

# APPEAL NO. 276 OF 2017 & IA NO. 479 OF 2017

J.K. Tyre & Industries Ltd. .... Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)

## APPEAL NO. 277 OF 2017 & IA NO. 432 OF 2017

Ultratech Cement Limited .... Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-2

# <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on **28.08.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk